

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Court – I)**

**IA No. 234 of 2011 in  
DFR No.377 of 2011**

**Dated: 24<sup>th</sup> January, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Chaman Lal Setia Exports Limited**

**...Appellant(s)**

**Versus**

**Haryana Electricity Regulatory  
Commission & Ors.**

**....Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

**ORDER**

This is the petition for restoration of the order dated 23.08.2011 passed in the matter of I.A. Nos. 104, 105 of 2011 in DFR No.377 of 2011 for non-appearance of the appellant on the last date of hearing.

Today nobody has appeared on behalf of the Petitioner/Appellant;

**the petition is dismissed.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**mk/ak**